

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 103**

**C.P. (IB) No.163/Chd/Hry/2023**

**IN THE MATTER OF**

**Sandeep Gupta (Personal Guarantor of ...  
Gupta Exim (India) Pvt. Ltd.)**

**Petitioner**

**Under Section: 94 (1), IBC 2016**

**Order delivered on 09.05.2024**

Due to paucity of time, the matter could not be taken up today, hence  
adjourned to 01.07.2024.

Sd/-

**Court Officer**